HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)

FRIDAY, THE SECOND DAY OF MAY
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE DR. JUSTICE G.RADHA RANI

REV.IA.No.3 OF 2025
IN
WRIT PETITION NO: 32722 OF 2024

Between:

M/s. Sree Krishna Automotives Hyderabad Pvt Ltd, Plot No. 9, Huda Techno Enclave, Sy.No. 64, Madhapur, Hyderabad, Telangana, 500081 Represented by its Managing Director, Shri M Suresh Reddy, S/o M Seetha Ram Reddy, Aged 61 years, R/o 8-2-293/82/745, Road No.38, Jubilee Hills, Hyderabad, Telangana - 500033

...REVIEW PETITIONER/PETITIONER

AND

1. The Deputy Commissioner of State Tax, Punjagutta Division STU-III, Mayur Kushal Complex, Abids, Hyderabad, Telangana
2. State of Telangana, Through Principal Secretary to Government, Revenue Department (Commercial Tax), Hyderabad, Telangana
3. Union of India, Ministry of Finance, Represented by its Secretary, North Block, New Delhi-110 001
4. Central Board of Indirect Taxes and Customs, GST Policy Wing, New Delhi rep by its Commissioner

...RESPONDENTS/RESPONDENTS

Petition under order 47 Rule 1 of 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to review the Judgment and Order dated 02-01-2025 passed in W.P. No. 32722 of 2024 and consequently recall the same and hear the Petitioner in respect of all the issues raised in the writ petition.

This Petition coming on for hearing, upon perusing the petition and Memorandum of Grounds filed in support thereof and upon reading the Order dt: 12.02.2025 in W.P.No.34177/2024 and upon hearing the arguments of SRI P.VENKATA PRASAD, Counsel for the Review Petitioner and of SRI T.CHAITANYA KIRAN, Counsel appearing on behalf of SRI SWAROOP OORILLA,

SPL. GP FOR ST, Counsel for Respondent Nos.1 and 2 and SRI B.MUKHERJEE, Counsel appearing on behalf of SRI GADI PRAVEEN KUMAR, Dy. SOLICITOR GENERAL OF INDIA on behalf of the Respondent No.3 and of SRI DOMINIC FERNANDES, SC FOR CBIC on behalf of the Respondent No.4: the Court made the following: **ORDER**

Sri P. Venkata Prasad, learned counsel for the petitioner.

Sri T.Chaitanya Kiran, learned counsel representing Sri Swaroop Oorilla, learned Special Government Pleader for State Tax and Sri B.Mukherjee, learned counsel representing Sri Gadi Praveen Kumar, learned Deputy Solicitor General of India.

Learned counsel for the parties jointly urged that this matter may be disposed of in terms of orders passed by this Court in I.A.No.3 of 2025 in W.P.No.34177 of 2024 decided on 12.02.2025.

In view of consensus arrived at, this petition is disposed of in terms of aforesaid order passed in W.P.No.34177 of 2024. Other conditions/directions mentioned in the said order shall apply mutatis mutandis with full force to this case. The order passed in this Writ Petition stands modified.

In addition, if appeal is preferred within 15 days from today, the Appellate Authority shall decide the matter in accordance with law and shall not dismiss the same on the ground of limitation.

Accordingly, this Review Application is disposed of.

Registry is directed to keep a copy of this order in the original Writ Petition.

SD/-MOHD. ISMAIL
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To

1. The Deputy Commissioner of State Tax, Punjagutta Division STU-III, Mayur Kushal Complex, Abids, Hyderabad, Telangana
2. Principal Secretary to Government, Revenue Department (Commercial Tax), Hyderabad, Telangana, State of Telangana
3. The Secretary, Union of India, Ministry of Finance, North Block New Delhi-110 001
4. The Commissioner, Central Board of Indirect Taxes and Customs, GST Policy Wing, New Delhi
5. The Section Officer, Writ Non-Service Section, High Court for the State of Telangana, at Hyderabad.
6. One CC to SRI MD.SHABAZ, Advocate [OPUC]

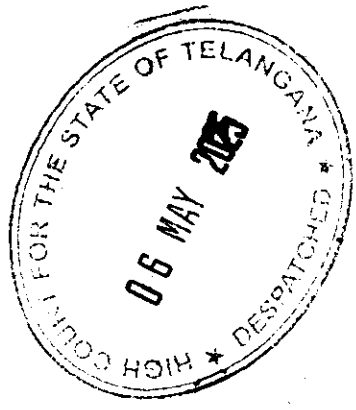
7. One CC to SRI SWAROOP OORILLA, Special Govt Pleader for State Tax [OPUC]
8. One CC to SRI GADI PRAVEEN KUMAR, Dy. SOLICITOR GENERAL OF INDIA [OPUC]
9. One CC to SRI DOMINIC FERNANDES, SC FOR CBIC [OPUC]
10. Two CD Copies

PSK.
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CC TODAY

HIGH COURT

DATED:02/05/2025



ORDER

REV.IA.No.3 OF 2025
IN
WP.No.32722 of 2024

DISPOSING OF THE REV.IA
WITHOUT COSTS

12
S.B
6/5/25